

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Jhansi Laxmi (PCS) for V. Harish Kumar	Advocate	mail@harishkumar.com 9848019373	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for U.S. Raju for Respondents 1-3	Advocate	Vbraju@gmail.com 9849120942	

ORDER

Heard Ms. Jhansi Laxmi Learned PCS for the Petitioner on behalf of Mr. V. Harish Kumar Learned Counsel for the Petitioner, Mr. V.B. Raju Learned Counsel for the Respondents.

At the request of Both the learned counsels, submitted that the issue is under settlement. Directed the Counsels to submit the settlement proposal by the next date of hearing.

Post the case on 05.03.2018



Member (T)



Member (J)